

Annexure-1

Name of Corporate Debtor: MARIS CEMENTS PRIVATE LIMITED, Date of Commencement of CIRP : 10-10-2025

(The National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the MARIS CEMENTS PRIVATE LIMITED on 10th October 2025 however the order has come to the knowledge of IRP on 1st September 2026)

List of Creditors as on 15-09-2026

List of Financial Creditors

S.no	Name of Creditor	Details of Claims received		Details of claim admitted			Amount of any mutual dues, that be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC		
1	City Union Bank Limited	11-09-2026	5,57,05,148.54	5,57,05,148.54	Financial creditor	i) Loan/OD Account No: 34120000030579- Rs. 5,00,00,000 ii) Loan/OD Account No: 501812080103164- Rs. 1,00,00,000	No	100	0	The National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the MARIS CEMENTS PRIVATE LIMITED on 10th October 2025 however the order has come to the knowledge of IRP on 1st September 2026) Claim against the Corporate Debtor as Principal Borrower in respect of Loan/OD Account Nos. 34120000030579 and 501812080103164. The claims are stated to be secured by security interest over the assets of the Corporate Debtor and are also covered by guarantees. The security includes mortgage of immovable properties of the Corporate Debtor and hypothecation of movable security.

Note:

Please note that the aforesaid admission of claims is provisional in nature and is subject to further verification, reconciliation and revision, if required, based on the records and information that may become available subsequently.

The present List of Creditors has been prepared on the basis of the claims received pursuant to the public announcement and the information available for the purpose of preparation of the List of Creditors. subsequently.

For Maris Cements Private Limited
(Under CIRP)

Praveen P Ghali CA. IP.
Interim Resolution Professional

Maris Cements Private Limited

IBBI Registration No.: IBBI/IPA- 001/IP-P02714/2022-2023/14190

Address: 04th Floor, DRK Empire, Above Trends, Tilakwadi, Khanapur Road, Ranade Colony, Hindwadi, Belgaum, Karnataka

Email: mariscementscirp@gmail.com

Mobile: +91 9448765797

PRAVEEN PRAKASH GHALI
Interim Resolution Professional